

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF M/s. Chomu Mahla Toll Road Private Limited

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	M/s. Chomu Mahla Toll Road Private Limited
2.	Date of incorporation of corporate debtor	14 th March 2011
3.	Authority under which corporate debtor is incorporated /	Companies Act 1956
4.	Corporate Identity No. / Limited Liability Identification No.	U45203MH2011PTC214747
5.	Address of the registered office and principal office (if any) of corporate debtor	1252, Pushpanjali Apartments, Old Prabhadevi Road, Prabhadevi Mumbai MH 400025 IN
6.	Date of closure of Insolvency Resolution Process	17 th April 2023
7.	Liquidation commencement date of corporate debtor	Order passed on: 09th May 2023 Order received: 14th May 2023
8.	Name and registration number of the insolvency professional	Naren Sheth, IBBI/IPA-001/IP-P00133/2017-18/10275
9.	Address and e-mail of the liquidator, as registered with the Board	Address: 1014-1015, PRASAD CHAMBER, TATA ROAD NO.1, OPERA HOUSE, CHARNI ROAD (EAST), MUMBAI 400004 Mail id: nvsheth@mkindia.com/mkindia58@gmail.
10.	Address and e-mail to be used for correspondence with the liquidator	1014-1015, PRASAD CHAMBER, TATA ROAD NO.1, OPERA HOUSE, CHARNI ROAD (EAST), MUMBAI 400004 Mail id: cirp.cmtrpl1@gmail.com nvsheth@mkindia.com
11.	Last date for submission of claims	14 th June 2023

Notice is hereby given that the National Company Law Tribunal, Mumbai has ordered the commencement of liquidation of the M/s. Chomu Mahla Toll Road Private Limited on **Order passed on 09.05.2023 order received on 14.05.2023** liquidation under section 33 of the Code.

The stakeholders of M/s. Chomu Mahla Toll Road Private Limited are hereby called upon to submit their claims with proof on or **before 14th June 2023**, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. Submission of false or misleading proof of claims shall attract penalties.

**Mr. Naren Sheth,
IP/P-00133-IBBI/IPA-001/IP-00133/2017-18/10275
1014-1015, PRASAD CHAMBER, TATA ROAD NO.1,
OPERA HOUSE, CHARNI ROAD (EAST),
MUMBAI 400004**

Name and signature of liquidator

Naren Sheth



Date: 15th May 2023

Place: Mumbai